

**Publicity of Railway Bonds by
Railway Finance Corporation**

3404. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Finance Corporation under his Ministry had made extensive publicity of the Railway Bonds at the railway stations and its Kiosks throughout the country;

(b) whether the concerned authorities have now demanded that they should be paid for the hoardings and neon lights;

(c) if so, the estimated amount involved; and

(d) how the Railway Administration proposes to deal with the matter and make payment for such publicity even though made at the railway stations ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. Publicity was organised at Railway stations.

(b) Not yet Sir.

(c) and (d). Railways will charge Indian Railway Finance Corporation for the expenses incurred by them.

Railway Officers on Deputation

3405. SHRI KAMLA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) how many officers of Grade A are on deputation on ex-cadre posts for the last over three years;

(b) how many of them have gone on deputation from one ex-cadre post to another department without joining the Railways;

(c) whether any minimum spell has been prescribed for remaining on continuous deputation and minimum period required to be spent in the parent department between the first and the second deputation;

(d) how many of such deputationist officers were promoted without joining the Railways;

(e) whether there is any proposal to recall all such Grade A Officers who have been on deputation for more than four years and have served on two ex-cadre posts; and

(f) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 78.

(b) 6.

(c) No Sir only maximum tenure is prescribed. Cooling off period has also been prescribed between two successive non-Railway assignments.

(d) Information is being collected and will be laid on the table of the Sabha.

(e) No, Sir.

(f) Deputation has been approved in the public interest.

**Stoppage of Ganga Jamuna Express
at Khetasarai**

3406. SHRI KAMLA PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no stoppage of Ganga Jamuna Express at Khetasarai of Jaunpur, Uttar Pradesh;

(b) if so, whether there is any proposal to include Khetasarai in the list of halts;

(c) whether the public of Khetasarai have requested for reservation quota of some seats in trains to Howrah, Bombay, Dehradun etc.; and

(d) if so, the details of action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

Who assistance to eradicate malaria

3407. SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether many parts in the country are prone to malaria;

(b) if so, the steps taken to eradicate malaria in those areas;

(c) whether the World Health Organisation's assistance has been sought to eradicate malaria in the country;

(d) if so, the assistance likely to be made available from World Health Organisation for the above purpose; and

(e) if not, whether any long term measures are proposed to be adopted to eradicate malaria ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Yes. Under the Modified Plan of Operation for malaria, the following specific steps are being taken to control the incidence of malaria :

1. To contain the transmission of malaria, residual insecticidal spray are being carried out in areas where Annual Parasite Incidence is 2 and above

2. Stress has been laid for regular fortnightly surveillance in all malarious areas of the country.

3. Laboratory service has been decentralised at the Primary Health Centres for prompt examination of blood smears and administration of radical treatment without any time-lag

4. Drug distribution centres and Fever Treatment Depots are functioning in the remote areas of the country to make

available anti-malaria drugs to the fever cases. To contain P. falciparum strain, a p-falciparum Containment Programme is functioning in the P. falciparum problem areas.

(c) and (d). The World Health Organisation is providing technical assistance for training research, evaluation and programme development to the National Malaria Eradication Programme. For this purpose, W.H.O. has provided assistance to the extent of US \$ 337,800 under their Regular Budget for the biennium 1986-87 and US \$ 15,000 from Regional Funds for Drug Resistance Monitoring.

(e) As a long term measure, steps have been taken for malarigenic restratification of the country for taking effective remedial measure to achieve the ultimate goal of eradication of malaria.

Development of Bhubaneswar Airport for International flights

3408. SHRIMATI JAYANTI PATNAIK : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government have a proposal to develop Bhubaneswar Airport for landing of International flights;

(b) if so, the steps taken in this regard;

(c) the amount spent on the development of Bhubaneswar Airport in 1986-87;

(d) the amount proposed to be spent therefor in 1987-88; and

(e) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) An amount of Rs. 40.90 lakhs is likely to be spent during 1986-87 on development works at Bhubaneswar airport.